

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.02
IB-412(ND)/2021

IN THE MATTER OF:

M/s. State Bank of India

Vs.

Archana Aggarwal

....APPLICANT

....RESPONDENT

SECTION

U/s 95

Order delivered on 06.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Ankur Mittal, Ms. Meera Murali,
Ms. Aishwarya Pandey, Advs.

For the Respondent

: Sr. Adv. Krishnendu Datta, Mr. Tanuj Sud
Mr. Rajeev Aggarwal, Mr. Ajay Kumar,
Mr. Harshita Alhuwali, Mr. Parth Bhatia, Advocates

ORDER

Heard the submissions made by the Counsel for the Petitioners. The Petitioner's Counsel is directed to file fresh Vakalatnama in the matter as one which is filed is undated. Post this matter after one month.

List the matter on 17.08.2021.

— Sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd —

(P.S.N PRASAD)
MEMBER (JUDICIAL)